



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 18th April, 2018

SRO 182 .- In exercise of the powers, conferred by Section 5 of the Jammu and Kashmir Levy of Tolls Act, Samvat 1995, (Act No. VIII of 1995), the Government hereby exempt from payment of levy of Toll leviable under the said Act for the black soil to be imported into the state from Haryana by Mayank Goswami Cricket Academy with the condition that the owner certifies that the soil so imported is exclusively meant for preparing cricket pitches for the academy.

By order of the Government of Jammu and Kashmir.

Sd/-

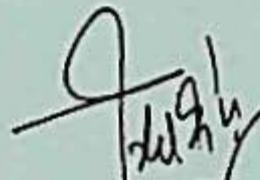
(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

Dated:- 18-04-2018

No. ET/Estt/81/2018

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Excise Commissioner, J&K.
3. Deputy Excise Commissioner, Toll Post Lakhapur.
4. Pvt. Secretary to Hon'ble Finance Minister.
5. Pvt. Secretary to Hon'ble Minister of State for Finance.
6. Private Secretary to Principal Secretary, Finance Department.
7. Concerned for information.
8. Stock file/Incharge website, Finance


18/4/18
(Dr. Aadil Fareed)

Under Secretary to Government